

COURT NO. 28**THE HONOURABLE SRI JUSTICE VENUTHURUMALLI GOPALA KRISHNA RAO****To be Heard on Monday The 1st day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR DISMISSAL					
1	AS/872/1999	V.UDAYABHASKAR & 4 OTHERS Vs M.OBUL REDDY & ANOTHER	V S R ANJANEYALU	P GANGA RAMI REDDY Trial Court Record Received	SPS NELLORE
2	AS/273/2000	B.V.V.RAO & ANR. Vs B.G.R.NAIDU & 3 ORS.	K V SUBRAHMANYA NARUSU	M S R SUBRAHMANYAM	SRIKAKULAM
3	AS/2170/2001	D.DASARADHARAMA MOHANA RAO Vs JULAKANTI ROOPAVATI & ANR	K ANANDA RAO	B NAGI REDDY	KRISHNA
4	AS/1759/2002	CHINTAPLLI LAKSHMA RAYUDU Vs M/S. SAI KRISHNA FILMS	V V L N SARMA	NANDIGAM KRISHNA RAO	KRISHNA
5	AS/1972/2002 AS/1135/2002 AS/2256/2002	V.D. THYAGARAJAN Vs V.K. SUBRAMANYAM & BROTHERS	METTA CHENDRA SEKHAR RAO	V JAGAPATHI	CHITTOOR
6	AS/1135/2002	V.T.NETHAJI Vs V.K.SUBRAMANYAM AND BROTHERS	METTA CHENDRA SEKHAR RAO		CHITTOOR
7	AS/2256/2002	V.T. SHIVA KUMAR Vs V.P.K. TEXTILES	METTA CHENDRA SEKHAR RAO		CHITTOOR
8	AS/2096/2002	THE CHAIRMAN & MANAGING DIRECTOR Vs D.S. THOTHADRI	S RAVINDRANATH	O MANOHER REDDY	ANANTAPUR
9	AS/2302/2002	SREERAMA TRADING CO. REP. BY PARTNERS Vs SRI RAGHAVENDRA FERTILISERS & PESTICIDES	V MAHESWAR REDDY	B D MAHESWARA REDDY	KURNOOL
10	AS/271/2003	P. CHANDRAMMA Vs V. MANI	J JAYANAND		CHITTOOR
11	AS/472/2004	G.PRAKASHA RAO (DIED) Vs GANAPA MOHINAMMA	K SAIRAM MURTHY	M S R SUBRAHMANYAM	SRIKAKULAM
12	AS/174/2007	TUMALA SUDHAKAR RAO R/O RADHA THEATRE NELLORE Vs ALURU VENAKTESWARLU R/O MAGUNTA LAYOUT NELLORE	S LAKSHMINARAYANA REDDY	O MANOHER REDDY	SPS NELLORE

PART-HEARD CASES

13	AS/107/1999	MURARISETTI SUBBARAO DIED PER LRS 2 TO 4 Vs MURARISETTI RAMAKOTAIAH (DIED)	GANDHAM SR PRASAD	M S N PRASAD L J VEERA REDDY K MALLESHWARI Y SUBBHA REDDY	PRAKASAM
14	AS/2490/2000	K. VENKATESWARA RAO Vs V. SATYAVATAMMA	K RAJYA LAKSHMI	M V S SURESH KUMAR	SRIKAKULAM

FOR ORDERS OF COURT

15	AS/1031/1997	B.RAMACHANDRA RAO AND ANOTHER Vs B.SATYANARAYANA AND 4 OTHERS	VANGALA SAILAJA	PRATHIWADA VARUN KUMAR LOWER COURT RECORD AVAILABLE	GUNTUR
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INTERLOCUTORY

16	AS/334/2001 IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition	TAYI RAMAKRISHNA Vs SMT. KOKA AKHILA BAI	TURAGA SAI SURYA	SAMINENI KISHORE M R K CHAKRAVARTHY	SRIKAKULAM
17	AS/2490/2001 IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Petition IA 3/2024 L R Petition AS/2596/2001	ANDHAVARAPU LAKSHMI Vs BARATAM SREERAMA MURTHY	VAJJHALA SATYANARAYANA PRASAD	K VENKAT RAO Connecting case with AS: 2596 of 2001.	SRIKAKULAM
18	AS/2596/2001	BARATAM SREERAMAMURTHY Vs ANDHAVARAPU LAKSHMI	ADDEPALLI SURYANARAYANA NOOKA JAGANNADHAM	V S R ANJANEYALU	SRIKAKULAM
19	AS/440/2002 IA 1/2021 Addl. Evidence Petition IA 1/2023 Implead Petition IA 2/2023 Implead Petition	V.CHANDRASEKHAR & ANR Vs V.SATGYANARAYANA & 8 ORS	M R S SRINIVAS	V HIMABINDU SUNIL BABU VAJRAM KAMINENI SOMANATH CHOWDARY	PRAKASAM
20	AS/127/2003 IA 1/2024 Addl. Evidence Petition	V. CHANDRAMOULI Vs V. VEERA SUBRAHMANYAM	NIMMAGADDA REVATHI	V S R ANJANEYALU	KRISHNA
21	AS/53/2006 IA 2/2003(CMP 94270/2003) Fix an Early Date IA 1/2020 Condone Delay Petition IA 2/2020 Set Aside Abatement IA 3/2020 L R Petition	K.MADHUSUDHANA RAO Vs K.SATYANARAYANA (DIED)	MEKALA RAMA MURTHY	M RAVINDRA M VENKATA NARAYANA	PRAKASAM
22	AS/471/2007 IA 1/2018 Addl. Evidence Petition IA 1/2019 Injunction Petition	MULLA JAIBUNNISA BEGUM Vs MULLA HYDERA ALI BAIG	MOHD OSMAN SHAHEED	BANKATLAL MANDHANI G RAMESH BABU	YSR KADAPA
23	AS/623/2007 IA 4/2024 Condone Delay Petition IA 5/2024 Set Aside Abatement IA 6/2024 L R Petition	NEELISETTY SIVANAGAIH Vs VEMIREDDY CHANDRA MOHAN REDDY	ARJAMPUDI RAMA KOTESWARA RAO	CHINTALAPUDI LAKSHMI KUMARI SIVAPRASAD REDDY VENATI P SRIDHAR REDDY	SPS NELLORE

24	AS/674/2007 IA 1/2018 Direction Petition IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement	TUMMALA BABU RAO & 2 OTHERS Vs KONERU SRIHARI RAO & ANOTHER	O MANOHER REDDY O M R LAW FIRM	SUNKARA RAJENDRA PRASAD	KRISHNA
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FINAL HEARING

25	AS/2068/1999 IA 1/2018 Fix an Early Date IA 3/2023 L R Petition	GARIKAPATI BHAGAVANTHAM KRISHNA Vs K.VENKAESHWARARO	J CH Y NARASIMHAM	K A NARASIMHAM	KRISHNA
26	AS/434/2000	M. VENKATESWARARAO Vs H. SURYAPRAKASARAO	T V S PRABHAKARA RAO	M S R SUBRAHMANYAM	EAST GODAVARI
27	AS/749/2000 IA 1/1996(CMP 14428/1996)	VIJAYA BANK BUTTAIGUDEM Vs ANDRU SATYA GOPALA KRISHNA VARAPRASAD RAO	N P SANGAM	B ADINARAYANA RAO	WEST GODAVARI
28	AS/758/2000	T.SATYANARAYANA(DIED) PER LR A 2 TO 5 Vs N.SUBBA RAO & 4 OTHERS	VENKAT CHALLA	CHALLA GUNARANJAN R SUDHEER	WEST GODAVARI
29	AS/956/2000	KOSURI RAMAPPA Vs KOSURU VENKATA KRISHNAPPA (DIED)	N PRAMOD	D KODANDARAMI REDDY GUTTAPALEM VIJAYA KUMAR	CHITTOOR
30	AS/970/2000	NIRMALA ENTERPRISES Vs KURMALA LALITA KUMARI	M VIDYAVATHI J VENUGOPAL RAO	VIJAYALAKSHMI PALADUGU	KRISHNA
31	AS/1667/2000	M/S. NAGALAKSHMI TEXTILES Vs K.V. ELUMALAI MUDALIAR	T C KRISHNAN	M V SURESH	CHITTOOR
32	AS/2181/2000	PARACHERLA RAMARAO Vs UNION BANK OF INDIA & 2 ORS	M LAKSHMANA SARMA	RAMA RAO GHANTA	EAST GODAVARI
33	AS/2200/2000	ALLURI VENKATA RAMA RAJU Vs P. VEERA VENKATA NARASIMHARAO	M LAKSHMANA SARMA	G RAMA GOPAL	SRIKAKULAM
34	AS/2509/2000	CHAMARTHY KOTESWARA RAO (DIED) Vs B. NAGAKAMALAM	N CHANDRADHAR RAO	G KRISHNA MURTHY	GUNTUR
35	AS/2521/2000	SMT. VISHNUPRIYA SAHINI Vs N. VENKATA BHASKARA RAO	M V S SURESH KUMAR	D V RAMANA MURTHY	SRIKAKULAM
36	AS/2648/2000	S.V. SUBBA RAO RETD. Vs THE MANAGEMENT OF SIMHACHALAM DEVASTHANAM SANSKRIT	P RAJASEKHAR	A V S LAXMI M ADINARAYANA RAJU	VISAKHAPATNAM
37	AS/291/2002 TRAS/304/2006 TRAS/305/2006	PASALAPUDI VEERRAJU Vs PASALAPUDI VEERAMMA	K SARVA BHOUMA RAO	T V S PRABHAKARA RAO	EAST GODAVARI

38	TRAS/304/2006	P. VEERAJU Vs A.P. ELECTRICITY BOARD	K SARVA BHOUMA RAO		EAST GODAVARI
39	TRAS/305/2006 IA 1/2016(TRASMP 1532/2016) Injunction Petition	P. VEERAJU Vs P. VEERAMMA	K SARVA BHOUMA RAO	T V S PRABHAKARA RAO	EAST GODAVARI
40	AS/2049/2002	POLAVARAPU NAGABHUSHANAM Vs PEPALLA CHENCHIAIAH DIED PER LRS	V SUBRAHMANYAM	YALLABANDI RAMATIRTHA	KRISHNA
41	AS/64/2003 TRAS/469/2016	T.A.P. ANANTHACHARY Vs K. DAMODARAM	M DORAI RAJ	O MANOHER REDDY	CHITTOOR
42	TRAS/469/2016	T.A.P. VARADACHARY Vs K.DAMODARAM	M DORAI RAJ		CHITTOOR
43	AS/624/2003 AS/688/2003	DIOCESE OF GUNTUR SOCYREP BY SECY & ANR Vs Y.DEENAMMA(DIED) & 20 OTHERS	RAMA CHANDRA RAO GURRAM	CH VIDYASAGAR A B LALITHA GAYATHRI	GUNTUR
44	AS/688/2003	P.M. VIMALA & 2 ORS Vs YANAMALA DEENAMMA (DIED) & 19 ORS	RAMA CHANDRA RAO GURRAM	CH VIDYASAGAR A B LALITHA GAYATHRI S SATYANARAYANA MOORTHY	GUNTUR
45	AS/917/2003	KANDREGULA NAGARATNAM Vs K. DURGUNaidu	M BALASUBRAHMANYAM	B M PATRO ADVOCATE IN THIS CASE HAS TO BE REGISTERED	VISAKHAPATNAM
46	AS/1164/2003 AS/1427/2003 TRAS/61/2005 TRAS/63/2005	E.HARINATH Vs E.JAGANNATH & 17 ORS	M N NARASIMHA REDDY	CHETLURU SREENIVAS T SURYA SATISH P S P SURESH KUMAR R PRASAD	CHITTOOR
47	AS/1427/2003 IA 1/2017(ASMP 2117/2017) Fix an Early Date IA 2/2021 Condone Delay in Rep IA 3/2021 Injunction Petition IA 4/2021 Direction Petition	E.SESHU KUMAR & 2 OTHERS Vs E.JAGANNATH & 15 OTHERS	M N NARASIMHA REDDY	CHETLURU SREENIVAS T SURYA SATISH P S P SURESH KUMAR	CHITTOOR
48	TRAS/61/2005 IA 1/2017(TRASMP 2126/2017) Fix an Early Date IA 1/2018 Condone Delay Petition IA 2/2018 Set Aside Abatement IA 3/2018 L R Petition	ELLAMPALLE JAGANNATH &3 OTHERS Vs ELLAMPALLE SUBBARAMAIAH SETTY (DIED) & 14 OTHERS	M N NARASIMHA REDDY	R PRASAD T SURYA SATISH	CHITTOOR
49	TRAS/63/2005 IA 1/2017(TRASMP 2125/2017) Fix an Early Date IA 1/2018 Condone Delay Petition IA 2/2018 Set Aside Abatement IA 3/2018 L R Petition	ELLAMPALLE JAGANNATH & 3 OTHERS Vs V.R. MURALIDHAR &2 OTHERS	M N NARASIMHA REDDY	R PRASAD T SURYA SATISH	CHITTOOR
50	AS/1227/2003	B.PRASAD BABU Vs B.BHASKARA RAO(DIED)	P GANGA RAMI REDDY	M P CHANDRAMOULI	SPS NELLORE

51	AS/2045/2003	B.V. MURALIDHARA RAO Vs M/S. P.V.SWAMY	O MANOHER REDDY SANTHAPUR SATYANARAYANA RAO	.	KRISHNA
52	AS/2519/2003	N.LINGAIAH Vs P. SOMAIAH	NUTHALAPATI KRISHNA MURTHY	M R S SRINIVAS	PRAKASAM
53	AS/2601/2003 IA 1/2009(ASMP 1375/2009) Fix an Early Date	S.SANKARADIAH Vs S. RUDRAPPA	A RAMA SUBBAIAH	C V RAJEEVA REDDY	KURNOOL
54	AS/3354/2003	THE STATE OF ANDHRA PRADESH Vs M. LAKSHMI NARASIMHARAJU	GP FOR APPEALS	VL N G K MURTHY	WEST GODAVARI
55	AS/3516/2003 AS/3488/2003	SMT.U.VENKATALAKSHMI Vs SMT.D.RAMALAKSHMI AMP ANOTHER	T SREEDHAR	RAMA CHANDRA RAO GURRAM	WEST GODAVARI
56	AS/3488/2003	SMT.M.PARVATA VARDHANAMMA & 2 OTHERS Vs SMT.U.VENKAYAMMA (DIED) & 24 OTHERS	T SREEDHAR	M V DURGA PRASAD RAMA CHANDRA RAO GURRAM K SARVA BHOUMA RAO	WEST GODAVARI
57	AS/2233/2004	SMT. D. APPALANARASAMMA Vs K. SATYANARAYANA	T NAGARJUNA REDDY	PALLA BALU ANIL KUMAR	VISAKHAPATNAM
58	AS/2376/2004 TRAS/96/2008 TRAS/422/2008 TRAS/423/2008	YAKA CHINNA RAO Vs THE CHRISTIAN PRAYER FELLOWSHIP	A S C BOSE	D V SITARAMAMURTHY V PARABRAHMA SASTRI J SUDHEER AKA VENKATARAMANA Trail Court Record Available	VISAKHAPATNAM
59	TRAS/96/2008 IA 1/2008(ASMP 1790/2008) Appointment of Commissioner IA 2/2008(ASMP 1791/2008) Direction Petition	KAKINADA SANJEEVI Vs SMT. RUTH JACOB	A S C BOSE		VISAKHAPATNAM
60	TRAS/422/2008	SRI KAKINADA SANJEEVI Vs SRI PALIKALA PYDIKONDA	A S C BOSE	D V SITARAMAMURTHY	VISAKHAPATNAM
61	TRAS/423/2008	YEKKA CHINNA RAO Vs PALIKALA PYDIKONDA	A S C BOSE	D V SITARAMAMURTHY	VISAKHAPATNAM
62	AS/2787/2004	GULLANKI LAKSHMANARAO Vs NUNNA SATYANARAYANA	M R K CHAKRAVARTHY	M BHASKARA LAKSHMI	WEST GODAVARI
63	AS/3400/2004	KILIMI VENKATALAXMI Vs SOMADULA KANAMMA	E V V S RAVI KUMAR	P BHASKAR P RAJASEKHAR	EAST GODAVARI
64	AS/508/2005	M.SUNDARA RAO Vs K.VENKATA SURYA RAO & 10 OTEHRS	G RAMA GOPAL	NIMMAGADDA SATYANARAYANA P KRISHNA PRAKASH	VISAKHAPATNAM
65	AS/621/2005	P. VIJAYAKRISHNA RAJU (DIED) PER LRS A- 2 TO 4 Vs L. VIJAYA BHARATHI	B PURUSHOTHAMA REDDY HANUMANTHA RAO BACHINA	V S R ANJANEYALU E V V S RAVI KUMAR	KRISHNA

66	AS/277/2006 IA 1/2015(ASMP 688/2015) Permission Petition	V. KISHORI Vs N. SUBRAMANYAM	S PRANATHI	K KRANTI CHAITANYA N NARASIMHA RAO R2 RETURNED AS UNSERVED (NO SUCH PERSON)	CHITTOOR
67	AS/400/2006	S.AJAY NAGENDRA BABU REP BY HIS GENERAL POWER OF ATTORNEY Vs S.RAVINDRANATH REP BY G.P.A. SURYADEVARA SURESH BABU	VAJJHALA SATYANARAYANA PRASAD	AJAY KUMAR KANAPARTHI S V R SUBRAHMANYAM	KRISHNA
68	AS/732/2006	D. DURGA BHAVANI KRISHNA DIST. Vs K. VENKATA SATYANARAYANA(DIED) PER LR &12 ORS KRISHNA DIST.	P PRABHAKAR RAO	S AND S LAW ASSOCIATES K SOMESWARA KUMAR K RAMAMOHAN B MOHAN V RAGHU MD. NAYMATHULLAH LC RECORD RECEIVED/AVAILABLE.	KRISHNA
69	AS/244/2007	Y. RAMALINGA REDDY(DIED) PER LRS APPELLANTS 2 & 3 Vs Y. VIJAYAMOHAN REDDY	K SIVA REDDY	P GANGA RAMI REDDY	SPS NELLORE
70	AS/440/2007	MATTAPARTHI VENUGOPALA KRISHNA Vs NALLAMILLI LAKSHMI	TURAGA SAI SURYA	K RATHANGA PANI REDDY G VENKATA REDDY	EAST GODAVARI
71	AS/613/2007	VELAMPUDI HARIKRISHNA Vs BHASMANGAM ASWINIKUMAR	TOTA TEJESWARA RAO	ARAVALA RAMA RAO	SRIKAKULAM
72	AS/639/2007	SMT.DANTULURI KARUNA Vs CHINTALPTI SITARAMARAJU	B UDAYA BHASKAR	T V S PRABHAKARA RAO V V N NARAYANA RAO ADVOCATE IN THIS CASE HAS TO BE REGISTERED	VISAKHAPATNAM